

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreehari V, Puliyambatta House, Cottanad Post, Kottappadi Village, Vythiri Taluk, Wayanad District, Pin-673 577, holder of SSLC No. Q008195 with Register No. 506403 of March 2015, in Driving License No. 12/2433/2018 dated 23-8-2018 issued from Asst. LA Wayanad have changed my name as Sreehari. C only.

This change will come into effect in all records related to me.

Manivayal,
18-1-2020.

SREEHARI V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jouharunnisa. T, 'Baithul Noor', Thotty, Pallikkara, Kasaragod District, Pin-671 316, holder of S. S. L. C. No. H 015364 with Register No. 112183 of March 2008; Higher Secondary Examination Certificate No. HSE 356483 with Register No. 6378469 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala, also known as Ayshath Jouharunnisa in the Passport No. J0120104, dated 28-4-2010, issued by the Assistant, Passport Office, Kozhikode; Permanent Account No. BBWPA0990B, issued from Income Tax Department, Government of India, and in the Electoral Identity Card No. RDQ0234989, dated 13-1-2011, issued by the Electoral Registration Officer, Udma LA Constituency, is one and the same person. Hereafter I will be known by the name Ayshath Jouharunnisa only.

This change will come into effect in all records related to me.

Pallikkara,
29-10-2019.

JOUHARUNNISA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aboobakkar, Shafaghar, GHS Road, P.O. Kunjathur, Kasaragod District, Pin-671 323, holder of Election Identity Card No. FDT1402825 Dated 19-12-2001 issued by the Electoral Registration Officer, Manjeshwar LA Constituency, in the Ration Card No. 2481027005 (Sl. No. 7) dated 3-7-2017 issued by the Taluk Supply Officer, Manjeswaram, also known as Y.Monu in the S.S.L.C. Book No. F 178865 with Register No. 547467 of March 1993 of my son Mahammad Asaraf is one and the same person. Hereafter I have changed my name as Aboobacker.

This change will come into effect in all records related to me.

Kunjathur,
27-1-2020.

ABOUBAKKAR

KERALA STATE LEGAL SERVICES AUTHORITY

NOTIFICATION

No. 1021/D/19/KeLSA. 5th February 2020.

In exercise of the powers conferred by Sub Section (1) and (2) of Section 11A of the Legal Services Authorities Act, 1987 (Central Act 39 of 1987) read with Rule 10 of the Kerala State Legal Services Authorities Rules, 1998, the Kerala State Legal Services Authority hereby reconstitutes the Taluk Legal Services Committees for the Taluks in the Districts of Kannur, Wayanad, and Kozhikode in the State of Kerala consisting of such members as detailed below w.e.f. the F.N. of 5th February, 2020 consisting of the following namely:—

KANNUR DISTRICT

1. Thaliparamba Taluk

- | | |
|--|---------------------------------|
| 1. Senior Most Judicial Officer | Chairman |
| 2. President, Thaliparamba Block Panchayat | Member |
| 3. Tahsildar | Member |
| 4. President of the Bar Association at the Judicial Headquarters | Member |
| 5. Senior Most Police Officer | Member |
| 6. Senior Most Assistant Public Prosecutor | Member |
| 7. Adv. K. V. Ganeshan,
S/o K. V. Kannan Ravivarman,
Sopanam, Ramanthaly P. O. | Member |
| 8. Adv. Jithinraj P. R.,
S/o Rajappan, Puilolil House,
Vallora P. O. | Member |
| 9. Sri P. V. Baburaj,
Elayade, Thimiri P. O.,
Pin-670 581 | Member |
| 10. Sri M. C. Raghavan,
Sindhooram, Kottoor P. O.,
Sreekandapuram | Member |
| 11. Sri M. Velayudhan,
Nullikkottu House,
Chuzhali P. O. | Member |
| 12. Smt. O. Subhagyam,
Pullayikodi House, Keezhattoor,
Thaliparamba P. O. | Member
representing
Women |
| 13. Sri K. K. Ramachandran,
Koromkudiyam House,
Thottikkal, Thiruvattoor P. O. | Member
representing
SC |

2. Mananthavady Taluk			7. Adv. Pratheeksha, K. M., Sreeragam, Sugandhagiri, Vythiri	Member
1. Senior Most Judicial Officer	Chairman			
2. President, Mananthavady Block Panchayat	Member		8. Adv. Kishorelal, Lal Bhavan, Giri Nagar, Kalpetta	Member
3. Tahsildar	Member			
4. President of the Bar Association at the Judicial Headquarters	Member		9. Sri P. G. Sajesh, Puthiya Veedu, Mundakkutty, Padinjarathara	Member
5. Senior Most Police Officer	Member			
6. Senior Most Assistant Public Prosecutor	Member		10. Sri K.Muhammedkutty, Nanma, Parackal Veedu, Mootil P.O.	Member
7. Adv. Nikhil Baby, Methippara Veedu, Ayilamoola, Edavaka	Member		11. Sri P. M. Santhoshkumar, Panjanadan Veedu, Aluthatta, Kalpetta	Member
8. Adv. Kavitha Midhun, Thathupparayil Veedu, Arattuthara	Member		12. Smt. P. R. Nirmala, Pullattu Veedu Ambileri, Kalpetta	Member representing Women
9. Sri T. K. Pushpan, Thekkekkara Veedu, Thindummil Veedu, Thappuzha	Member		13. Sri K.V. Rajan, Ambedkar Colony, Pinangode	Member representing SC
10. Sri T. K. Anilkumar, Woodland Furniture, Mission Hospital, Mananthavady	Member			
11. Sri Manu G. Kuzhiveli, Kuzhiveli Veedu, Nalloornadu	Member			
12. Smt. K. Sainaba, Sooraj Mansil, Arattuthara P. O.	Member representing Women			
13. Sri Chandhu, Manappattil Veedu, Mattilayam, Thondarnadu	Member representing SC			
3. Vythiri Taluk			KOZHIKODE DISTRICT	
1. Senior Most Judicial Officer	Chairman		1. Kozhikode Taluk	
2. President, Kalpetta Block Panchayat	Member		1. Senior Most Judicial Officer	Chairman
3. Tahsildar	Member		2. President, Chellannur Block Panchayat	Member
4. President of the Bar Association at the Judicial Headquarters	Member		3. Tahsildar	Member
5. Senior Most Police Officer	Member		4. President of the Bar Association at the Judicial Headquarters	Member
6. Senior Most Assistant Public Prosecutor	Member		5. Senior Most Police Officer	Member
			6. Senior Most Assistant Public Prosecutor	Member
			7. Adv. M. R. Hareesh, Chembarathi House, Near R. K. Mission L.P School, Kallai P. O., Kozhikode-673 003	Member
			8. Adv. P. T. Dileep, Palakkunnath, Nangolath , Chevayoor P.O., Kozhikode	Member

9. Sri V. K. Mohandas, Veluthodankandy House, Elathur P.O., Chettykulam, Kozhikode-673 303	Member	9. Sri C. M. Sreedharan, Muthuvankandy, Karuvannur, Naduvannur-673 614	Member
10. Sri C. K. Shivadasan, Sharanyam Kalathingal, Mannoor P.O., Kadalundi-673 328	Member	10. Sri K. Narayanan, Souhrudha, Kuthali, Perambra-673 525	Member
11. Sri N. Sreenivasan, Karuna House, Nechikkadi, Chevarambalam P.O., Kozhikode	Member	11. Sri T. K.Chandran, Thykkandiyil, Koyilandy P.O.,	Member
12. Smt. M. K. Geetha, Mullasserykettil House, Farok College P.O., Kozhikode-673 632	Member representing Women	12. Smt. Deepa, D., Olga, Padinjare Kozhipunathil, Thikkodi	Member representing Women
13. Sri Gopalan, Vadakkethodukayil, Makkada, Kakkodi-673 611	Member representing ST	13. Sri P. K. Gangadharan, Puttankandy, Vakayadu-673 614	Member representing SC
2. Koyilandy Taluk		3. Vadakara Taluk	
1. Senior Most Judicial Officer	Chairman	1. Senior Most Judicial Officer	Chairman
2. President, Balussery Block Panchayat	Member	2. President, Vadakara Block Panchayat	Member
3. Tahsildar	Member	3. Tahsildar	Member
4. President of the Bar Association at the Judicial Headquarters	Member	4. President of the Bar Association at the Judicial Headquarters	Member
5. Senior Most Police Officer	Member	5. Senior Most Police Officer	Member
6. Senior Most Assistant Public Prosecutor	Member	6. Senior Most Assistant Public Prosecutor	Member
7. Adv. Vijaykrishnan, U. R., Mannattil, Kollam, Koyilandy	Member	7. Adv. K.V. Lekha, Sargha House, Onchiyam P. O., Vadakara-673 308	Member
8. Adv. K. K. Rajan, Karimbamkunnummal, Chenoli P. O., Perambra-673 525	Member	8. Adv. Vimesh, K. P., Hilmouth, Kavilumpara P. O. Pin-673 513	Member
		9. Sri P. Sreedharan, Theruvathamkandy, Koroth Road P. O., Azhiyoor	Member

- 10. Sri P. K. Raveendran,
Peruvana Kunnath,
Aroor P. O.,
Kakkattil-673 507 Member
- 11. Sri P. Surendran,
Parappummal, Kavilumpara P. O.,
Pin-673 513 Member
- 12. Smt. Deepa, P.,
Shivadham House,
Puthuppanam P. O., Kozhikode Member
representing
Women
- 13. Sri Nanu, K. T.,
Sneham House,
Thiruvanachalil Meethal,
Palayattunada P. O.,
Iringal-673 521 Member
representing
SC

Kozhikode, Koyilandy and Vatakara Taluk in Kozhikode District and intimated to this State Authority on 24-3-2018 vide letter No.7005/H1/2017/Law dated 3-7-2019. Hence, Kerala State Legal Services Authority resolved in the 63rd Authority meeting held on 21-11-2019 at High Court of Kerala, to reconstitute the Taluk Legal Services Committees for the Taluks of Thaliparambu, Kannur and Thalassery Taluks in Kannur District, Sulthan Bathery, Mananthavady and Vythiri Taluks in Wayanad District, Kozhikode, Koyilandy and Vatakara Taluk in Kozhikode District as provided in Section 11 A of the Act read with Rule 10 of the Kerala State Legal Services Authorities Rules, 1998.

This notification is intended to achieve the above object.

കേരള മാരിടൈം ബോർഡ്

വിജ്ഞാപനം

നമ്പർ ബി3-4053/2018.

2020 ജനുവരി 30.

കേരള ഉൾനാടൻ ജലഗതാഗത നിയമം 2010 -ലെ റൂൾ 138-ൽ നിഷ്കർഷിക്കുന്ന അധികാര പ്രകാരം സർക്കാർ അനുമതിയോടെ ബോട്ട് ഉടമകൾ, ഏജന്റുമാർ, യാനം ചാർട്ടർ ചെയ്യുന്നവർ മുതലായവർക്ക് ഉപദേശം നൽകുന്നതിനായി ചുവടെ പറയുന്ന ഷെഡ്യൂൾ പ്രകാരം ഉപദേശക സമിതി രൂപീകരിച്ചിരിക്കുന്നു.

ഷെഡ്യൂൾ

1. ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ,
കേരള മാരിടൈം ബോർഡ് (ചെയർമാൻ)
2. ടൂറിസം ഡയറക്ടർ, ഗവൺമെന്റ്
ഓഫ് കേരള - അംഗം
3. വകുപ്പ് മേധാവി, ഡിപ്പാർട്ട്മെന്റ് ഓഫ്
ഷിപ്പ് ബിൽഡിംഗ് ടെക്നോളജി,
കൂസാറ്റു, കൊച്ചി - അംഗം
4. പ്രസിഡന്റ്, കേരള ചേമ്പർ ഓഫ്
കൊമേഴ്സ്/നോമിനി, കൊച്ചി - അംഗം
5. പ്രസിഡന്റ്, കേരള യോട്ടിംഗ്
അസോസിയേഷൻ, കൊച്ചി - അംഗം
6. ഡയറക്ടർ, ഇൻലാന്റ് നാവിഗേഷൻ
വകുപ്പ്, കൊല്ലം - അംഗം

Explanatory Note

(This does not form part of the Notification, but is intended to indicate its general purport).

Section 11 A of the Legal Services Authorities Act, 1987 (in short the Act), (Central Act 39 of 1987) empowers the State Legal Services Authority to constitute the Taluk Legal Services Committees consisting of the Ex-officio members and the other members nominated by the Government. The term of the Taluk Legal Services Committee constituted as per notification No. 300/D/14/KeLSA dated 18-2-2014 has expired. The Government have nominated non-official members of Taluk Legal Services Committees of Thaliparambu, Kannur and Thalassery Taluks in Kannur District, Sulthan Bathery, Mananthavady and Vythiri Taluks in Wayanad District,